

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

EXCISE APPEAL NO. 51648 OF 2019

(Arising out of Order-in-Original No. UDZ-EXCUS-000-COM-0076-0080-18-19 dated 26.02.2019 passed by the Commissioner, Central Goods & Service Tax Commissionerate, Udaipur)

Hindustan Zinc Ltd.

Rajpura Dariba Mines
P.O.Dariba, Tehsil Railmagra,
Rajsamand(Raj.)

...Appellant

VERSUS

**Commissioner of Central Goods,
and Service Tax, Excise, Customs,
Udaipur**

142-B, Sector 11, Hiran Magri,
Udaipur (Raj.)

...Respondent

APPEARANCE:

Shri B.L.Narasimhan with Shri Shashwat Arya, Advocates for the Appellant
Shri Om Prakash Bisht, Authorized Representative for the Respondent

CORAM:

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. C.J. MATHEW, MEMBER (TECHNICAL)**

**Date of Hearing: 24.08.2021
Date of Decision: 02.09.2021**

ORDER

The appeal is allowed. For order, see order of date passed in
Excise Appeal No. 51311 of 2019.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(C.J. MATHEW)
MEMBER (TECHNICAL)**

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HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

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Order Pronounced

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**